>
C.A.No. 37 OF 1996

ITEM No.1 Court No. 4 SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 1 & 2 In Civil Appeal.No.37/1996

R.B.I. & ORS Appellant (s)

VERSUS

PEERLESS GENL. FIN. & INVEST.CO. & ANR Respondent (s)

(With Appln(s). for directions)

Date : 12/04/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE G.B. PATTANAIK
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Appellant (s) Mr. Kuldeep S. Parihar,Adv.with
Mr. H.S. Parihar,Adv.

For Respondent (s) Mr. Bhaskar P. Gupta,Sr.Adv.
Mr. S.Sukumaran,Adv. for
M/s J.B. Dadachanji & Co.,Adv.
Mr. Ramesh Babu M.R.,Adv.
Ms. Radha Rangaswamy,Adv.
Mr. S. Muralidhar,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....J.
.SP2
Applications be registered as a Writ Petition and put up on Monday (16.4.2001).

.SP1

(Y.P.Dhamija) (Suneet Bala Sharma)@@
AAAA